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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 525/89

New Delhi this the 25th day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, V.C. (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Dr. V. P. Malik,
Associate Professor,
Forensic Medicine,
Lady Hardinge Medical College,
S/O Late C. B. Malik,
R/O Flate No.10, Lady Hardinge
Medical College Complex,
New Delhi.

... Applicant

In Person

Versus

Union of India through
the Secretary, Ministry of
Health & Family Welfare,
Nirman Bhawan, New Delhi.

... Respondent

By Advocate Mrs. Rajkumari Chopra

O R D E R (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) -

The applicant who appeared in person stated
that he seeks permission to withdraw this O.A.
This application is accordingly disposed of as
withdrawn. No costs.

Adige
(S. R. Adige)

Member (A)

BCS
(B. C. Saksena)
Vice-Chairman (J)

/as/